

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(21) C.P. (IB)-3502-(MB)/2018

CORAM:

SHRI M.K.SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.06.2019**

NAME OF THE PARTIES: Transtec Overseas Pvt. Ltd.
V/s
Dheeraj Aviation Ground Equipment Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for Petitioner present. None for Respondent.
2. By the Order of the Bench matter is adjourned to **29.07.2019**.

Sd/-
M.K. SHRAWAT
Member (Judicial)

04.06.2019
Aah